



774

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
(WEST ZONE) PUNE

O. A. No. 195(THC)/2016

Grampanchayat Urali Devachi & Ors

....Applicants

VERSUS

Pune Municipal Corporation & Ors

...Respondents

REJOINDER

Advocate for the Applicant files the rejoinder as under-

1. That in the recent Affidavit dated 1st April 2023, the Respondent No.1 PMC has mentioned in Para No. 7, Para No. 10, Para No. 11 and Para No. 12 that, '*PMC has already stopped dumping of waste and PMC has also filed an affidavit in that effect before the Tribunal.*'
2. The above mentioned statement is false. The Respondent No.1 PMC seems to be taking the NGT proceedings very casually and false Affidavits have been filed continuously before the Hon'ble NGT.
3. On behalf of the Applicant 3 pages of the Waste Transportation Department of PMC are being submitted with this rejoinder affidavit which shows that, new garbage waste is being transported and dumped at the Urali Devachi and Phursungi site daily in huge quantity.
4. It is pertinent to note that, the Hon'ble NGT Principal Bench New Delhi in order dated 06/01/2022 has clearly mentioned that, legacy waste shall be treated expedetly and never allowed to bring in new garbage waste at the Urali Devachi and Phursungi site.
5. In the Affidavit dated 1st April 2023. The Respondent No. 1 PMC has mentioned in Para No. 12 that, the PMC is carrying on the scientific bioremediation legacy waste but it is not the fact. It is to be noted that,



in order dated 06/01/2022 the NGT Principal Bench in Para No. 6 observed that, the remediation is very slow and beyond the timeline prescribed by statutory provisions.

- 6. The Respondent No. 1 PMC is trying to expand the time limit by presenting some mathematics in Para No. 8. It has been mentioned that, the bioremediation will be completed in Feb, 2024. Whereas, in Para No. 5 of the order dated 06/01/2022 the Hon'ble NGT Principal Bench has denied to expand the time limit till September, 2024 mentioning it against the statutory rules and directions against the Tribunal in O. A. No. 606/2018. And hence now giving any further time even till Feb 2024 will be not suitable law and justice.
- 7. In paragraph number 7 of the order dated 06/01/2022 the NGT Principal Bench has directed clearly that R-2 MPCB may access the compensation for delay within one month. But it is also not done.

Pune,
Date: 02/04/2023

Trunal
Advocate for Applicant
Trunal Tonape

VERIFICATION

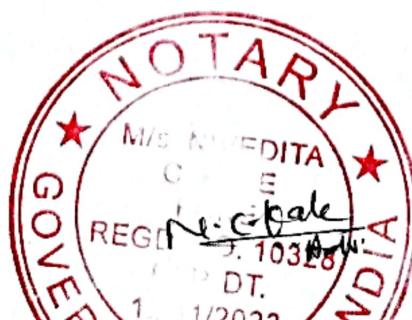
Verified on this 2st day of April 2023 that the contents of the above affidavit are true and correct. No part of it is false and nothing material has been concealed there from.

Trunal
(Adv. Trunal Tonape)
Deponent

I know the deponent
Advocate

BEFORE ME

N. C. Kale
Ms. NIVEDITA C. KALE
NOTARY, GOVT. OF INDIA
PUNE



NOTED AND REGISTERED AT
SERIAL NUMBER 48/202

776

दि 1.12.22 ते 15.12.2022 पर्यंत

पुणे महानगरपालिका

देवाची अहवाल

पुणे महानगरपालिका

कचरा मंडळाने घेण्यात येणारे

कचरा मंडळ निधी

अनुक्रमांक	घोटा नंबर	द्वयसहाय्ये मात		पेट	अंश
दिनांक		जागा	खेता	मि-वजरी	
1	12/22	66	122	353,650	
2	12/22	67	120	369,350	
3	12/22	68	130	355,670	
4	12/22	38	55	272,900	
5	12/22	65	143	385,000	
6	12/22	65	142	399,980	
7	12/22	62	122	325,860	
8	12/22	61	135	345,960	
9	12/22	62	135	349,360	
10	12/22	61	135	338,370	
11	12/22	33	43	194,220	
12	12/22	59	145	371,820	
13	12/22	62	144	365,530	
14	12/22	59	127	347,850	
15	12/22	63	127	321,690	
		891	1825	5157,240	

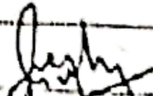


मोकादम

देवाची उरुळी/फुसुंगी

कचरा डेपो

पुणे म.न.पा.

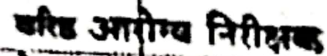


आरोग्य निरीक्षक

देवाची उरुळी/फुसुंगी

कचरा डेपो

पुणे महानगरपालिका



आरोग्य निरीक्षक

देवाची उरुळी/फुसुंगी

कचरा डेपो

पुणे महानगरपालिका

मोकादम

22/12/2022




पुणे महानगरपालिका (100 रु. व 1,000 रु.चे) 1-11

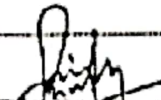
दि. 01.01.2023 ते दि. 15.01.2023


दैनिकी अहवाल

कचरा मोटारीने घेण्याबाबत

अनुक्रमांक	मोटर नं.बा	द्राव्यदत्ते नाम		मंत्र
		जाती	खेप	मि. वजन
				252,010
1.1.23		37	48	367,080
2.1.23		64	147	378,890
3.1.23		61	137	379,890
4.1.23		61	134	339,700
5.1.23		60	133	302,200
6.1.23		62	129	286,400
7.1.23		56	114	229,520
8.1.23		35	45	364,130
9.1.23		64	136	377,830
10.1.23		59	124	376,590
11.1.23		63	128	343,980
12.1.23		59	123	352,140
13.1.23		61	117	365,180
14.1.23		58	124	284,880
15.1.23		42	57	
	(15/01)	842	1696	5000,420


 मोकादम
 देवाची उरुळी/फुरसुंगी
 कचरा डेपो
 पुणे म.न.पा.


 असंघ निरीक्षक
 देवाची उरुळी/फुरसुंगी
 कचरा डेपो
 पुणे महानगरपालिका


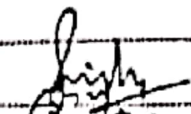

 वरिष्ठ आरोग्य निरीक्षक
 देवाची उरुळी/फुरसुंगी
 कचरा डेपो
 पुणे महानगरपालिका

मोकादम

M: 9800000000

दि. 01.02.2023 ते 15.02.2023 पुणे महानगरपालिका
 कचरा मंडळाचा वित्त विभाग

अनुक्रमांक	मोटा वटा	दुय्यकचे वटा		नि.वटा
		जाळा	खेप	
	दिनांक			
1	2.23	58	121	308,400
2	2.23	64	132	370,620
3	2.23	63	125	344,130
4	2.23	63	128	340,720
5	2.23	37	49	250,200
6	2.23	63	139	370,780
7	2.23	65	133	413,800
8	2.23	69	143	429,830
9	2.23	66	123	426,110
10	2.23	61	112	347,590
11	2.23	68	126	375,070
12	2.23	39	51	289,050
13	2.23	68	142	455,090
14	2.23	62	130	415,870
15	2.23	64	135	417,070
	(140)	910	1789	5554,340

 मोकादम
 देवाची उरळी/फुरसुंगी
 कचरा डेपो
 पुणे म.न.पा.
 अशोक निरीक्षक
 देवाची उरळी/फुरसुंगी
 कचरा डेपो
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मोकादम

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